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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 44/2017 in CP No. 38/169 r/w 115/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.03.2017**

Name of the Company: Hemalben Amitbhai Modi  
V/s.  
Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act: Section 169 r/w 115 of the Companies Act,  
2013

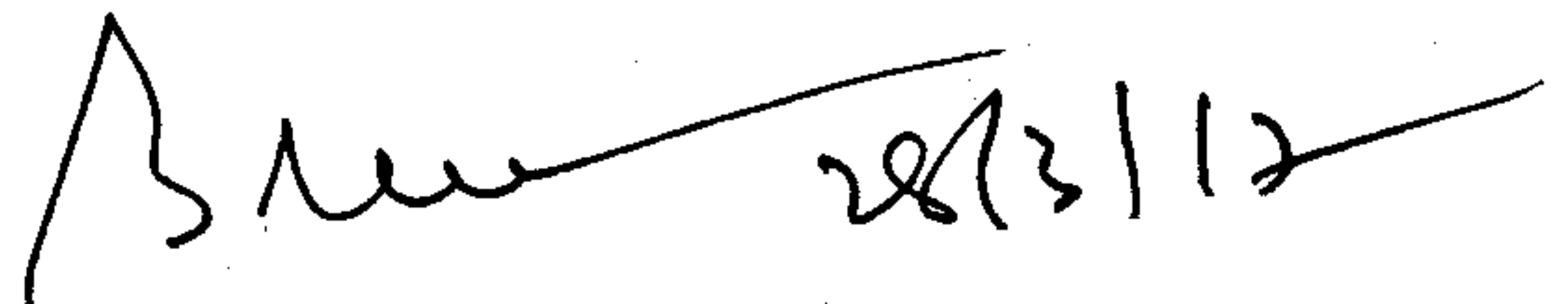
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kreina Pareekh for Arjun R Sheth	Adv.	Respondent	K.R. Pareekh
2.	Jaimin R. Dave	Advocate	Petitioner	Jaimin R. Dave

**ORDER**

Learned Advocate Mr. Jaymin Dave present for Petitioner. Learned Advocate Mr. Arjun Sheth with Learned Advocate Ms. Kreena Pareekh present for Respondent no.1.

At request of learned Counsel for petitioner.

List the matter on 31.03.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 28<sup>th</sup> day of March, 2017.